

C.A.T. Bench, Jaipur

Date of Order	Orders
23.04.02 <i>Feb 17 not filed. B 24-4-02</i>	None present for the applicant. Mr.C.M.Sharma, DRM Office, Kota, Deptt. rep. present for the respondents. The Hon'ble Mr.J.K.Kaushik, Member (J) has directed that the cases inwhich Mr.Shiv Kumar, is a counsel be not listed before the Hon'ble Bench inwhich he is a Member. May be listed before the Hon'ble Bench inwhich he is not a Member on 30.4.02. <i>23/04/02</i> (Somkar Varma) Dy.Registrar.
30-4-2002 <i>Rejoinder</i> <i>Copy sent to Mr. P. Singh</i> <i>Copy sent to Mr. P. Singh</i> <i>vide 165</i> <i>dated 7.8.02</i>	Shri Shiv Kumar Counsel for the applicant Shri S. R. Samota Proxy Counsel for Shri T. P. Sharma Counsel for respondents Learned Counsel for the applicant frankly concedes that the order dated 30-4-2001 in OA No. 478/99, passed by this Tribunal, has been complied with. This C.P. therefore, has become infructuous and is accordingly dismissed. Notices are discharged. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> O. P. GARGI VICE CHAIRMAN